

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s) *Chhikhan mal*

Respondent(s) *us 3 - 8 10*

Advocate for Applicant(s)

Advocate for Respondent(s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

10.11.2005

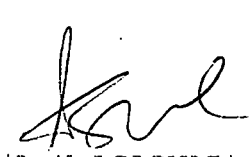
CA 193/2005

Mr. P. N. Jatti, Counsel for applicant.

Learned counsel for the applicant submits that he wants to withdraw this OA with a liberty reserved to him to file a substantive OA for the same cause of action.

In view of the submission made by the learned counsel for the applicant, the present OA is dismissed as withdrawn with a liberty reserved to the applicant to file a fresh substantive OA for the same cause of action.


(M. L. CHAUHAN)
MEMBER (J)


(A. K. AGARWAL)
VICE CHAIRMAN

*copy given
to 190
at 12-11-05*